

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI SUBODH KANT SAHAY): (a) and (b) 2380 persons have been killed by the militants in Punjab and 54 persons have been killed in Assam by ULFA during the period.

(c) Both the Acts are in force in selected sensitive areas in Punjab.

Violence and crimes in Punjab, Delhi and Assam

562. DR. NAGEN SAIKIA: Will the PRIME MINISTER be pleased to state the comparative figures of killing of persons, bomb blast, looting and cases of humiliating women during the last twelve months in Punjab, Delhi and Assam?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI SUBODH KANT SAHAY): The information is being collected and will be laid on the table of the House.

Violence in Assam

563. DR. NAGEN SAIKIA: Will the PRIME MINISTER be pleased to state:

(a) what is the number of people who lost their lives in the violence committed by ABSU during the last twelve months; and

(b) the number of people who lost their lives in the violence committed by ULFA in Assam during the same period?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI SUBODH KANT SAHAY): (a) 142 people were killed in the violence attributed to ABSU during the last twelve months.

(b) 54 persons were killed in the violence attributed to ULFA during the last twelve months.

Role of foreign equity participation in the Industrial Policy

564. PROF. CHANDRESH P. THAKUR: Will the PRIME MINISTER be pleased to state:

(a) when the new Industrial Policy would be ready and announced;

(b) what would be the likely role of foreign equity participation in Industrial Development in the near future; and

(c) what would be the shape of Public Sector Enterprises in the next four years in terms of (a) net investment (b) their dispersal in depressed regions like North Bihar and (c) the industry profile?

THE MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE (SHRI KAMAL MORARKA): (a) and (b) The measures contained in new Industrial Policy are under consideration of the Government.

(c) As the Eighth Five Year Plan is yet to be finalised, it is not possible to estimate the shape of Public Sector Enterprises in the next four years in terms of size of investment; their dispersal in depressed regions like North Bihar and in terms of industry profile.

Recommendation of the panel of Right to Work

565. SHRI MAHENDRA PRASAD: SHRI MURLIDHAR CHANDRAKANT BHANDARE:

Will the PRIME MINISTER be pleased to state;

(a) whether the panel on 'Right to work' has since submitted its report;

(b) if so, the observations and recommendations of the panel; and

(c) what is Government's reaction thereto?